



2025:DHC:5449-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 8162/2025
ANIL SHEKHAWATPetitioner
Through: Mr. Vivek Sheel, Adv.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Sahaj Garg, Sr. PC for UOI

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

% **09.07.2025**

C. HARI SHANKAR, J.

1. The only prayer in this petition is for the petitioner to be provided a copy of the record of the Petty Security Force Court¹.
2. Learned Counsel for the respondents submits on instructions that the said record along with Annexures and Appendixes thereto would be provided within a period of one week. Let the needful be done within two weeks.
3. The petition is disposed of in the aforesaid terms.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 9, 2025/aky

¹ PSFC